

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 29.05.2014

RA No. 291/00003/2014 (OA No. 803/2013

Mr. Vikas Kabra, counsel for applicant.
Mr. Anupam Agarwal, counsel for respondents.

Heard on the Review Application filed on behalf of the respondents praying for recalling of the order dated 06.12.2013 passed in OA No. 803/2013.

We are satisfied from the grounds taken by the respondents for recalling the aforesaid order and to hear and decide the matter on its merit.

Therefore, the order dated 06.12.2013 passed in OA No. 803/2013 is recalled and the O.A. is restored. Let the O.A. be listed on 18.07.2014.

Accordingly, the Review Application is disposed of.

Learned counsel for the applicant is directed to supply a copy of the complete paper book of the O.A. to the learned counsel for the respondents. The respondents may file their reply by the next date of the O.A.

M. Nagarajan
(M. NAGARAJAN)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat

*Rep
4/6/14*